

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:2679
ANSWERED ON:28.08.2012
FDI IN FOOD PROCESSING
Dubey Shri Nishikant

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the total inflow of Foreign Direct Investment (FDI) in the food processing sector registered during 2011-12;
- (b) whether keeping in view the continuous rise in FDI in the sector, the Government is considering to amend the Agricultural Produce Market Act (APMA) to encourage investors to contact farmers directly; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

- (a): Total inflow of Foreign Direct Investment (FDI) in food processing sector during 2011-12 was Rs.826.16 crore (US \$170.21 Million).
- (b) & (c): Ministry of Agriculture has prepared a model Agricultural Produce Marketing (Development and Regulation) Act in 2003 and circulated to all States and Union Territories for adoption. There is no proposal to amend the model Act.